

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 05.09.02

OA No. 379/2002

K.K.Gupta s/o Shri R.L.Gupta r/o 82/144, Mansarovar,
Jaipur at present employed on the post of Sub-Divisional
Engineer (Cable), Durgapure in Bharat Sanchar Nigam Ltd.,
Jaipur

.. Applicant

Versus

1. Union of India through its Secretary,
Department of Telecommunication, Ministry of
Communication, New Delhi.

Chief General Manager Telecommunication, Bharat
Sanchar Nigam Ltd., Department of
Telecommunication, Jaipur

Divisional Engineer Phones, Bharat Sanchar
Nigam Ltd., Department of Telecommunication,

Jaipur

.. Respondents

Mr. Shiv Kumar - counsel for the applicant

CORAM:

HON'BLE M. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE R. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

Heard the learned counsel for the applicant. He
submits that he wants to withdraw this OA and wants to
file a duly constituted OA. Prayer granted subject to
limitation. The OA stands disposed of as withdrawn.

(M.L.CHAUHAN)

Member (Judicial)

(H.O.GUPTA)

Member (Administrative)